

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 1

616/2020, IA(I.B.C)/1382(CH)2024, CA No.600/2019,  
IA(I.B.C)/1301(CH) 2024, IA(I.B.C)/1428(CH) 2024  
In  
CP(IB) No. 174/Chd/Chd/2018  
(Admitted)

**IN THE MATTER OF:**

Small Industries Development Bank of India ...Petitioner

Vs.

International Mega Food Park Ltd. ...Respondent

**Under Section:** 7, IBC 2016, 30(6) IBC 2016, Rule 11 of NCLT 2016, 60(5)

**Order delivered on 02.07.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Applicant/RP in : Dr. Rajansh Thukral, Dr. Thukral  
IA No.616/2020, IA No.1382/2024, Thukral and Mr. Sidharth Thukral  
CA No.600/2020, IA 1301/2024,  
IA No.1428/2024

For the RP : Mr. Sumat Kumar Gupta

For the SRA : Ms. Alisha Shail

For Suspended Board in :  
In IA No.616/2020 : Mr. Manuj Nagrath, Advocate

For Respondent In CA No. :  
600/2019 : Mr. Manish Jain, Advocate

For CoC : Mr. Rakshit Gupta, Advocate

For RP : Mr. Vishal Hirawat and Mr. Abhishek  
Devgan

**ORDER**

**IA(I.B.C)/1382(CH)2024**

It is stated by learned counsel for SRA that copy of the reply has been supplied to Ld. counsel for the petitioner and this fact is admitted by him however, the copy of the reply is not accepted by the Registry as SRA is not respondent in the IA(I.B.C)/1382(CH)2024. In these circumstances, Registry is directed to take the reply of SRA directly on record before the next date of hearing. Let the matter be listed on 05.08.2024.

**CA No.600/2019**

Pleadings are stated to be completed in this application. Let the matter be listed for arguments on 05.08.2024.

**IA(I.B.C)/1301(CH) 2024**

This application has been filed to place on record the 57<sup>th</sup> progress report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/1301(CH) 2024 is *disposed of accordingly.*

**IA(I.B.C)/1428(CH) 2024**

This application has been filed to place on record the 58<sup>th</sup> progress. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/1428(CH)2024 is *disposed of accordingly.*

**IA No. 616/2020**

List on 05.08.2024.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Pooja